

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 994/92. *(Signature)*

M.A.No. 1220/92 Dated: 13-11-92.

Between:

1. B.Kusuma Kumari	8. B.Sailakshmi Kumari
2. M.Ram Prasad.	9. N.S.K.Sarma
3. K.Vijayalakshamamma	10. A.R.Vidyasri
4. S.John Benny	11. K.Venkaiah
5. Arifa Sultana	12. B.Jagdish Rao
6. J.Madhubala	13. Abdul Hameed Baig.
7. S.P.B.M.R.Krishnamachary	... .. Applicants.

and

1. Govt. of India rep. by Secretary to Govt.  
Ministry of Home Affairs,  
Secretariat, New Delhi-1.
2. The Registrar General, India,  
Ministry of Home Affairs, Govt. of India,  
2/A, Mansingh Road, New Delhi-1.
3. The Director of Census Operations,  
A.P. Ministry of Home Affairs,  
Govt. of India, Hyderabad.
4. Sri L.Sudhish Mitra, Statistical Assistant  
O/o The Director of Census Operations,  
A.P. Hyderabad.
4. Sri S.H.A.Qureshi, Statistical Assistant,  
O/o The Director of Census Operations  
A.P. Hyderabad.

.. Respondents.

For the Applicant: Mr.Meharchand Nori, Advocate for M.Y.Suryanarayana, Advocate

For the Respondents: Mr.V.Rajeswar Rao, Advocate for Mr.N.V.Ramana Addl.CGSC.

CORAM:

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

The Tribunal made the following Order:-

M.A 1220/92 in O.A.994/92 is moved by the applicants herein for permission to file a single OA on behalf of main applicants in the OA, is allowed.

16/11/92

This OA is filed by the applicants for restoration of their seniority. Both sides want time to ascertain apart from the Respondents 4 & 5 whether any others would be affected by this judgment of this OA if the applicants herein ultimately succeed in the OA, for furnishing the said particulars and for admission hearing list this OA on 18-11-92.

After ~~interim~~ hearing both sides, as an interim measure, we direct the respondents to maintain status-quo as on today with regard to seniority of the applicants until further orders.

Deputy Registrar (J)

To

1. The Secretary to Govt., Govt. of India,  
Ministry of Home Affairs, Secretariat, New Delhi-1.
2. The Registrar General, India,  
Ministry of Home Affairs, Govt. of India,  
2/A, Mansingh Road, New Delhi-1.
3. The Director of Census Operations A.P. Ministry of  
Home Affairs, Govt. of India, Hyderabad.
4. L. Sudhish Mitra Statistical Assts., O/o The Director of  
Census Operations, A.P. Hyderabad.
5. S.H.A. Qureshi  
...
6. One copy to Mr. Y. Suryanarayana, Advocate, CAT. Hyd.
7. One copy to Mr. N.V. Ramana, Addl. CGSC. CAT. Hyd.
8. One spare copy.

pvm.

202  
P.G. 16/92  
J.A.

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR.T CHANDRASEKHAR REDDY:  
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

Dated: 13 - 11-1992

ORDER/JUDGMENT

R.A. / C.I. / M.A. NO

in

O.A. NO. 994 | 92

T.A. No.

(wp, No

Admitted and interim directions issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs.

